

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-103**

Appeal No - 163/252/ND/2020

**IN THE MATTER OF:**

Income Tax Officer, Ward 20 (1)

**Vs**

ROC (M/s Privitech Consulting Engineers Pvt Ltd)

...Applicant

...Respondent

**SECTION**

Under Section-252

Order delivered on 10.02.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Zoheb Hossain, Mr. Shahrukh Ali  
For the Respondent :

**ORDER**

None present on behalf of AROC. Notice to Corporate Debtors/Respondent by all modes including process of the bench as well as through publication circulated in the area where the registered office of the Corporate Debtor is situated. Affidavit of service to be filed by the next date of hearing. List the case on **13.04.2020**.

sdl-

(K.K. VOHRA)  
MEMBER (T)

sdl-

(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)

(Khushboo)